

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.4244/2016

New Delhi this the 28th day of November, 2017

**Hon'ble Mr. Raj Vir Sharma, Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

Suman Rani
Aged about 33 years
Group 'C'
W/o Sh.Rajesh
R/o F2, Fire Station
Shankar Road
Rajinder Nagar, New Delhi
(Candidate for the post of TGT (Social Science) (Female) ... Applicant

(By Advocate:Shri Ajesh Luthra)

VERSUS

1. Govt. of NCT of Delhi
Through its Chief Secretary
A-Wing, 5th Floor
Delhi Secretariat, I.P.Estate
New Delhi.
2. Delhi Subordinate Services Selection Board (DSSSB)
Through its Secretary
FC-18, Karkardooma Institutional Area
Delhi – 92.
3. Directorate of Education (GNCT of Delhi)
Through its Director
Old Secretariat, Delhi – 110 054. ...Respondents

(By Advocate:Shri Shailender Tiwari)

O R D E R (Oral)

Hon'ble Mr. Raj Vir Sharma, Member (J):

Heard both sides.

2. At the very outset, learned counsel for the respondents submitted that in counter reply the respondents have stated that claim of the applicant has already been granted.

3. We have perused the counter reply filed by the respondents.
4. On perusal of Annexure RA-I, the result of the applicant has been declared and she has been shown at serial no.5. Therefore, this OA has now become infructuous. However, it is made clear that for prayer 'C' the applicant may approach this Tribunal, if the benefits denied by the respondents. OA is dismissed as infructuous.

(Praveen Mahajan)
Member (A)

(Raj Vir Sharma)
Member (J)

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